

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.391 of 2020

IN THE MATTER OF:

Vijay Kumar Singh

...Appellant

Versus

Anil Kumar & Ors.

...Respondents

For Appellant: Shri Gautam Singhal, Advocate

For Respondents: Shri Rajendra Kumar Beniwal and Shri Kumar Sumit, Advocates (R-1)
Shri Durgesh Agarwal, Shri Piyush Beriwal and Shri Ankit Raj, Advocates (R-2)
Shri Chander Harsh, Shri Ramesh and Shri Ashish Rana, Advocates (R-3)
Shri Kisalay Kartikey, Shri Sanjeev Singh, Advocates, Shri Prashant Tripathi and Shri Sam Panna Pani, Advocates (R-4)
Shri Subhash Chander Sharma and Shri Sagar Bansal, Advocates (R-5)
Shri Gurmeet Bindra, Advocate (R-6)
Shri Sampurna Gupta and Ms. Amita, Advocates

O R D E R
(Virtual Mode)

10.09.2020 Parties may file brief written submission not more than three pages before next date. After the written submissions are filed, oral submissions of parties would be heard on next date.

List the Appeal on 30th September, 2020 'for admission (after Notice)'.

[Justice A.I.S. Cheema]
Member (Judicial)

(Dr. Ashok Kumar Mishra)
Member (Technical)

rs/md